

451 *Bill introduced*

AUGUST 7, 1992

Bill introduced 452

a Bill further to amend the Constitution of India.

move for leave to introduce a Bill to provide for reservation of vacancies in posts for Scheduled Castes and Scheduled Tribes in Universities and Colleges.

MR. DEPUTY SPEAKER: The question is:

MR. DEPUTY SPEAKER: The questions is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

"That leave be granted to introduce a Bill to provide for reservation of vacancies in posts for Scheduled Castes and Scheduled Tribes in Universities and Colleges."

The motion was adopted

The motion was adopted.

SHRI DILEEP BHAI SANGHANI: I introduce the Bill.

SHRI MOHAN SINGH: I introduce the Bill.

15.08 hrs.

15.09 hrs.

PARLIAMENT (QUORUM OF HOUSE)
BILL*

CONSTITUTION (AMENDMENT) BILL*

[*English*]

(Insertion of new Article 330 A, etc.)

SHRI DILEEP BHAI SANGHANI (Amreli): I beg to move for leave to introduce a Bill to provide for fixing the quorum required to constitute a meeting of either House of Parliament.

[*English*]

SHRI MOHAN SINGH (Deoria): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER: The question is:

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for fixing the quorum required to constitute a meeting of either House of Parliament".

"That leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted.

The motion was adopted

SHRI DILEEP BHAI SANGHANI: I introduce the Bill

SHRI MOHAN SINGH: I introduce the Bill.

15.08 1/2 hrs.

15.09 1/2 hrs.

UNIVERSITIES AND COLLEGES
(RESERVATION OF VACANCIES IN
POSTS FOR SCHEDULED CASTES AND
SCHEDULED TRIBES) BILL*

REPRESENTATION OF THE PEOPLE
(AMENDMENT) BILL*

(Insertion of new Part IVA A)

[*English*]

[*English*]

SHRI MOHAN SINGH (Deoria): I beg to

SHRI CHITTA BASU (Barasat): Sir, I